

CBI Vs. Mahesh Kumar & Ors.
CC No. 281/2019

09.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

Sh. H. K. Sharma, Ld. counsel for A-1.

The matter has been taken through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

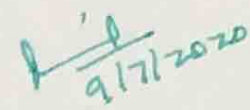
Fresh application seeking permission to travel abroad has been moved on behalf of accused Mahesh Kumar (A-1). It be checked & registered.

Notice of the application be issued through e-mail/Whatsapp to the IO/HIO on the e-mail address and Whatsapp number to be furnished by the Ld. PP for CBI.

Put up on **17.07.2020** at **10.30 a.m.** for reply, if any, and arguments on the application.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
09.07.2020.